

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 27
(IB)-91(PB)/2024

IN THE MATTER OF:

Genuine Constructions Private Limited ... Applicant/Petitioner

Order under Section 10 of Insolvency & Bankruptcy Code, 2016.

Order delivered on 09.04.2024

CORAM:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

SH. AVINASH K. SRIVASTAVA
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Petitioner : CS Yogita Bhatia on behalf of Liquidator, Mr. Gagan Gulati

For the Respondent :

ORDER

Ms. Yogita Bhatia, CS for the Applicant/Liquidator appeared through VC and submitted that the order dated 21.02.2024 has been complied with and a Notice to the ROC and Income Tax Department has also been issued.

Await the appearance and response of the ROC and Income Tax Department.

List the matter again **on 14.05.2024.**

-sd-

(RAMALINGAM SUDHAKAR)
PRESIDENT

-sd-

(AVINASH K. SRIVASTAVA)
MEMBER (TECHNICAL)